GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.906 TO BE ANSWERED ON 21.11.2016 KARTIKA 30, 1938 (SAKA)

CONSTRUCTION NEAR MONUMENTS

906. SHRI S.R.VIJAYAKUMAR: KUNWAR BHARATENDRA: SHRI ASHOK SHANKARRAO CHAVAN: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRI GAJANAN KIRTIKAR: SHRI K.C. VENUGOPAL: DR. SUNIL BALIRAM GAIKWAD: KUNWAR HARIBANSH SINGH: SHRI DHANANJAY MAHADIK: SHRI DHANANJAY MAHADIK: SHRI BIDYUT BARAN MAHATO: SHRI SUDHEER GUPTA: SHRI SATAV RAJEEV: DR. J. JAYAVARDHAN:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government proposes to amend the law that forbids new construction close to protected monuments;
- (b) if so, the details and status thereof and the reasons therefor including the time by which the existing law is likely to be amended;
- (c) the number and details of projects of public interest which are coming in the close vicinity of protected monuments, State/UT-wise; and
- (d) the step taken by the Government to protect the tranquility of ancient monuments?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

- (a)&(b) To amend the law that forbids new construction close to protected monuments as per the provisions in Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Amendment & Validation Act, 2010 is under consideration by the Government.
- (c) A list of five projects from the States of Maharashtra, Tamil Nadu, Uttar Pradesh and West Bengal is enclosed.
- (d) Government has taken all the steps as per the provisions of Ancient Monuments and Archaeological Sites and Remains Act to protect the tranquility of ancient monuments under Archaeological Survey of India.

ANNEXURE

ANNEXURE REFERRED TO THE REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 906 FOR 21.11.2016

LIST OF DETAILS OF PROJECTS OF PUBLIC INTREST

01	Anniicent Neme and Address		Demerika
SI.	Applicant Name and Address	Monument Name	Remarks
No.			
1.	Project Director, National Highway	Akbar Tomb Agra	Rejected as the
	Authority of India, Ministry of Road	(Uttar Pradesh)	proposal falls in
	Transport and Highway, CMU, 6P,		prohibited area
	Sector 16A, Faridabad		-
2.	The Executive Engineer, National	Bramhapuri Kolhapur	Rejected as the
	Highway Division, Kolhapur Turobai	(Maharashtra)	proposal falls in
	Park Behind New Palace Post Office		prohibited area
3.	The Managing Director, Kolkata	Beth-el-Synagogue,	Rejected as the
	Metro Rail Corporation Ltd., KMRC	Currency Building,	proposal falls in
	Bhawan, Munshi Prem Chand	Maghen David	prohibited area
	Sarani, Kolkata-700021	Synagogue, Kolkata	
		(West Bangal)	
4.	The Divisional Engineer, Office of	Vellore Fort, Chennai	Rejected as the
	the Divisional Engineer (Highways)	(Tamil Nadu)	proposal falls in
	Projects Division, No: 18/46, 5 th		prohibited area
	West Cross Road, Gandhi Nagar,		
	Vellore-632006		
5.	The Executive Engineer, PWD,	Rampart, Gates,	Rejected as the
	Building Construction Division-1,	Bastion, Ravilions,	proposal falls in
	Chepauk, Chennai-600005	Moat and Defence	prohibited area
	-	Walls, Chennai	-
		(Tamil Nadu)	